

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF FEBRUARY, 2022

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.02.22	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.22	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	64	0	0	64		
FIRST APPEALS FROM ORDERS(OS)(COMM)	404	33	21	416	144	4
EXECUTION FIRST APPEALS(OS)(COMM)	10	2	1	11	1	1
EFA (COMM)	0	0	0	0		
RFA (COMM)	18	6	2	22	9	1
FAO (COMM)	96	12	8	100	39	2

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.02.22	INSTITUTION	DISPOSAL	PENDENCY AS ON 28.02.22	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	2894	58	22	2930	371	10
ORIGINAL MISC. PET. (I) (COMM)	284	37	40	281	101	5
ORIGINAL MISC. PET. (T) (COMM)	81	10	12	79	174	4
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	1	1	2	0	83	2
ORIGINAL MISC. PET. (COMM)	1861	31	22	1870	514	13
ORIGINAL MISC. PET. (ENF.) (COMM)	653	26	4	675	534	14
ORIGINAL MISC. PET. (EFA) (COMM)	38	0	1	37	102	4
ARBITRATION APPEAL (COMM)	45	2	3	44	18	1
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	34	9	12	31	11	1
COUNTER CLAIMS (COMM)	152	2	0	154		
CIVIL SUITS (COMM) (INFRA)	2	0	0	2		
CIVIL ORIGINAL (COMM-IPD-TM)	490	165	2	653	56	2
CIVIL ORIGINAL (COMM-IPD-CR)	24	5	1	28	152	5
CIVIL APPEAL (COMM-IPD-GI)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-PAT)	43	2	1	44	61	2
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	178	47	2	223	60	3
CIVIL APPEAL (COMM-IPD-CR)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-PAT)	4	1	0	5		
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0		
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.